

**NATIONAL COMPANY LAW TRIBUNAL**  
**SPECIAL BENCH**  
**NEW DELHI**

C.P No. 551/2016  
C. A No.

**CORAM:**

**SH. R. VARADHARAJAN**  
Hon'ble Member (J)

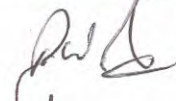


**Ms. Deepa Krishan**  
Hon'ble Member (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.04.2017**

**NAME OF THE COMPANY : M/S.** Ador Welding Ltd.  
V/s  
Apex Builders Ltd.

**SECTION OF THE COMPANIES ACT: 433(e),434**


**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**


1.	ROHIT SINGH	LAWYER	Petitioner	
2.	Jhanvi Werah Adwani	Advocate	Respondent	
3.	Vijaya Singh	Advocate	Respondent	

**ORDER**

Learned counsel for the petitioner represents that they will file compliance memo as directed vide order of this Tribunal dated 14.03.2017.

Post the matter as and when compliance memo is filed.

  
(DEEPA KRISHAN)  
MEMBER (TECHNICAL)

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

U.D.Mehta  
18.04.2017